## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.224/201 7	-	For hearing	252(3)	Time Express(India) Private Limited Vs ROC

SL. NAME (IN CAPITAL) NO.

**SIGNATURE** 

& PHONE NUMBER

REPRESENTATION TO WHOM

GOORI SHANKER MICHRA PCS 9884253052

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## ORDER

PCS for Petitioner is present. ROC Report is received. Heard him. For

Orders list it on 24.01.2018

Member (T)

Member (J)